

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **03.06.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : Bank of Baroda  
Vs  
Adikaalavan

**MAIN PETITION NUMBER** :CP(IB)/115(CHE)/2023

**(IA/MA) APPLICATION NUMBERS**

IA(IBC)/751(CHE)2024

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**ORDER**

Present: Shri. Ramasubramaniam Raja, Ld. Counsel for the Petitioner.  
Shri. V. Manivannan, Ld. Counsel for the IRP.  
None for the Respondent.

IRP report is available on record.

Notice sent to the Respondent with an endorsement "UNSERVED" for the reason that Respondent left without instructions and no such person in that address.

List the petition for appearance / reply / hearing on **19.07.2024**.

**Sd/-**  
**VENKATARAMAN SUBRAMANIAM**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**SANJIV JAIN**  
**MEMBER (JUDICIAL)**

VS